

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR **25.02.2021** THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11 A.M.								
1.	MA. NO. 139-2021 URGENCY APP AND MA.NO. 140-2021 & A. NO. 95-2021	Reliance Mediaworks Financial Services Pvt. Ltd.	Shri Ravi Kadam, Sr. Advocate- i/b ZerickDastoor Advocates and Solicitors	SEBI AND OTHERS	Mr. PradeepSancheti, Sr. Advocate- R. No. 1 Mr. JanakDwarkadas, Sr. Advocate- R. No. 2 Mr. SomasekharSundaresan, Advocate- R-3 Mr. Gaurav Joshi, Sr. Advocate- R. Nos. 5-7 Mr. AdityaSikka, Advocate- R-8	Further Hearing	24.02.2021	OPENOFFER
2	A.L.No. 111/2021	Anup Kumar Sheth	D M LAWS CHAMBERS	SEBI AND OTHERS		Admission		

AT 11.45 A.M.

3	238/2019 A/W	Rakesh Singh Narwaria&Anr.	Mr. Prakash Shah, Advocate	SEBI	Mr. Chirag Bhavsar, Advocate-I/b MDP	Further Hearing	12.02.2021	WTMPDALRECOVERY
	239/2019	Rakesh Singh Narwaria&Anr.						

AT 12 Noon

4	228/2019 A/W	Pat Financial Consultants Pvt. Ltd. &Anr.	Mr. Rihal S. Kazi, Advocate i/b. M&M Legal	SEBI	Mr. Abhiraj Arora, Advocate I/b ELP	Admission/ Disposal	25.01.2021	PATGIPL
	229/2019	Gandiv Investments Pvt. Ltd.						

AT 12.02 P.M.

5	151/2019	Fawn Trading Co. Pvt. Ltd. &Ors	Mr. Deepak Dhane, Advocate	SEBI	Mr. Mihir Mody, Advocate i/b. K. Ashar & Co	Admission/ Disposal	25.01.2021	FTCPL
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AT 12.04 P.M.

06	A.No. 448/2020 A/W	Farooq Kasam Hawa & Ors.	Mr. Kunal Katariya, Advocate i/b Shah & Ramaiya Chartered Accountants	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission/ Disposal	03.02.2021	PREFERENTIAL ALLOTMENT
	A.No. 449/2020 A/W							
	A.No. 32/2021 A/W	Harshben Lakhani	Mr. Ravi Vijay Ramaiya,					
	A.No. 33/2021 A/W							

	A.No. 34/2021 A/W	Gunjan R. Patel	Chartered Accountant						
	A.No. 35/2021 A/W								
	A.No. 36/2021 A/W	BabubhaiBambhroliya& Anr.							
	A.No.37/2021 A/W								
	A.No. 47/2021 A/W	KalpeshGadhecha	Ms. PoonamGadkari , Advocate i/b Juris Matrix Partners LLP						
	A.No. 48/2021 A/W								
	L.No. 13/2021 A/W	ShaileshBaldevbhai Patel							
	L.No. 14/2021	HarshadkumarBaldevbha i Patel							
	A.No. 68/2021 A/W	Baldevbhai Patel	Mr. NithishBanger a, Company Secretary				04.02.2021		
	A.No. 69/2021	RamilabenBaldevbhai Patel							
AT 12.06 p.m.									
07	315-2018	Insure Life Infrastructure Ltd. And anr	Mr.	SEBI	Mr. AnubhavGhosh,	Admission/ Disposal	25.01.2021	ILILAXMI	

	MA. NO. 296-2018 AND A. NO. 377-2018	LaxmiKhandelwal	AnshumanSugla , Advocate i/b. Joby Mathew &Associates		Advocate i/b. The Law Point			
AT 12.08 P.M.								
08	224/2019	Jyoti Limited	Mr. Deepak Dhane, Advocate	BSE Ltd. &Anr.	Mr. AbhirajArora, Advocate I/b ELP	Admission/ Disposal	25.01.2021	JYOTIL
AT 12.10 P.M.								
09	353/2018	Vakrangee Holdings Private Limited	Mr. ChetanKapadia , Advocate		Mr. AnubhavGhosh, Advocate i/b. The Law Point	Admission/ Disposal	25.01.2021	VHPL
AT 12.12 P.M.								
10	L.No. 437/2019	C & C Construction Ltd.		BSE Ltd. &Anr.	Khaitan and Co.	Admission/ Disposal	21.01.2021	CCCL
AT 12.14 P.M.								
11	A.No. 07/2020	Rajiv Kumar Agarwal&Anr.	Mr. SiddharthMatali ya, Adv-i/b Rakesh Sharma, Advocate	SEBI	Mr. Vishal Kanade, Advocate i/b. The Law Point	Admission/ Disposal	05.02.2021	AOBGIL
AT 12.16 P.M.								

12	A.No. 466/2020	NSEIL		SEBI	Mr. Abhiraj Arora, Advocate I/b ELP	Admission/ Disposal	29.01.2021	APPROVAL INTERPRETATION NSECC
AT 12.18 P.M.								
13	A.No.42/2021	Prabhat Dairy Ltd.	Ms. Rishika Harish, Advocate i/b. Mindspright Legal	SEBI & Ors.	Mr. Rafique Dada, Senior Advocate i/b The Law Point for Respondent No. 1 Mr. Vishal Kanade, Advocate i/b MKA & Co. for Respondent No. 2. Mr. Sagar Divekar, Advocate for Respondent No. 3.	Admission/ Disposal	1.2.2021	DELISTING CONDITIONS
AT 12.20 P.M.								
14	140/2018 A/W	India Infoline Commodities	Mr. Somasekhar S., Advocate, Advocate- i/b Alliance Law	MCX	Mr. Sameer Pandit, Advocate-i/b Wadia Ghandy & Co.	Admission/ Disposal	21.01.2021	INDIA MCX
	141/2018							
AT 12.30 P.M.								

15	76/2019 A/w	KaushikRajnikant Mehta	Mr. VikasBengani, Advocate		Mr. AbhirajArora, Advocate i/b. MDP & Partners	Admission/ Disposal	25.01.2021	KAUSHIKRM
	103/2019 A/w	GGF Mercantile			Mr. Kumar Desai, Advocate i/b K. Ashar& Co	Admission/ Disposal	25.01.2021	GGFM
	161/2019	Sunil Bhandari			Mr. AbhirajArora, Advocate- I/b ELP	Admission/ Disposal	25.01.2021	SUNILB
AT 12.40 P.M.								
16	178/2019	RajendraGothi	Ms. Nikita Vardhan, Advocate	SEBI	Mr. ChiragBhavsar, Advocate i/b MDP & Partners	Admission/ Disposal	12.02.2021	WTMPAL
AT 12.45 P.M.								
17	A.No. 318/2019 A/W	Vital Communications Ltd.	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	SEBI	Mr. KevicSetalvad, Senior Advocate i/b K. Ashar& Co.	Admission/ Disposal	04.02.2021	WTMVCL
	A.No. 442/2019 A/W	Master Finlease Ltd.						
	A.No. 443/2019 A/W	Vijay Jhindal						
	A.No. 444/2019 A/W	ShubhaJhindal						

	A.No.321/2019	Flare Finance (India) Limited	Mr. ChintanSheth, Chartered Accountant i/b ChintanSheth and Associates					
AT 12.55 P.M.								
18	MA.No. 102/2020 & A.No.92/2020	KSS Limited	Mr. Lalit Joshi, Advocate	SEBI	Mr. ChiragBhavsar, Advocatei/b MDP & Partners	Admission/ Disposal	21.01.2021	KSSL
AT 1.05 P.M.								
19	MA.No. 14/2020 &MA.No. 15/2020 &A.No. 570/2020	Quantum Global Securities Ltd.		NSEIL	Mr. Sachin C., Advocate - i/b MKA & Co.	Admission/ Disposal	21.01.2021	QGSLNSE
AT 1.15 P.M.								
20	A.No. 391/2020	KantilalChhaganlal Securities Pvt.Ltd.	Mr. VaibhavBhure, Advocatei/b Vox Law		Mr. Vishal Kanade, Advocates i/b Vidhii Partners	Admission/ Disposal	03.02.2021	MISUSEFUNDSSCR A